

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2287
TO BE ANSWERED ON 02.12.2019**

EMPLOYEES STATE INSURANCE HOSPITAL IN HYDERABAD

2287. SHRI ADALA PRABHAKARA REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Employees State Insurance Hospital in Hyderabad is riddled with scams;**
- (b) if so, the details thereof;**
- (c) whether any arrest has been made in this regard; and**
- (d) if so, the measures taken/being taken to put in place a mechanism to avoid recurrence of such scams?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): A news article on discrepancy in purchase of medicines for State Government run ESIS hospitals in Telangana and consequential arrest of an official published in newspaper, has been reported to Employees' State Insurance Corporation, (ESIC), New Delhi.

(d): From time to time, ESIC issues guidelines to various State Governments for procurement of medicines through ESIC Rate Contract/State Rate Contract including compliance of General Financial Rules.
